

nut oil and oil-cakes have gone up very high recently during the last two weeks;

(b) if so, the reasons therefor; and

(c) whether any action has been taken by Government to check the rise in prices?

**The Deputy Minister of Agriculture (Shri M. V. Krishnappa):** (a) There has been a rise in the prices of groundnuts, groundnut oil and cakes in recent weeks.

(b) The rise in prices of groundnuts, groundnut oil and cakes has been due to increase in internal demand, reports of damage to the crop in 1959-60 season, coupled with the speculative activities of the trade caused by the expectation of a lower crop.

(c) Steps have been taken and continue to be taken to increase the production of groundnut and thereby augment the production of groundnut oil and cakes. Exports of groundnut, groundnut oil and cake are also regulated to check any abnormal rise in their prices. Measures to curb speculative activity have also been taken by the Reserve Bank and by the Forward Markets Commission.

#### Profits out of Cement Distribution

\*331. { Shri Ram Krishan Gupta:  
Shri Chintamani Panigrahi:  
Shri Ajit Singh:

Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 59 on the 17th November, 1959 and state:

(a) the steps taken so far or proposed to be taken for utilisation of the profits of Rs. 6.99 crores made out of cement distribution by the State Trading Corporation of India Ltd., for construction of National Highways;

(b) whether any scheme in this regard has been prepared; and

(c) if so, the details thereof?

**The Minister of State in the Ministry of Transport and Communications**

(Shri Raj Bahadur): (a) to (c). A scheme for cement concreting about 147 miles of existing sections of National Highways, involving an estimated expenditure of about Rs. 4.63 crores, has been approved. Schemes are being formulated for the utilisation of the balance of Rs. 2.36 crores on cement concreting some more sections of National Highways.

#### परिवहन सहकारी समितियां

\*३३२. { श्री भक्त वशंत :  
श्री राम कृष्ण गुप्त :

नया परिवहन तथा संचार मंत्री २५ नवम्बर, १९५९ के तारांकित प्रश्न संख्या ३०८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि परिवहन सहकारी समितियां स्थापित करने के बारे में इस बीच और क्या प्रगति हुई है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : केरल में परिवहन सहकारी समितियों को चलाने के लिये कर्मचारियों का प्रशिक्षण सम्भवतः मार्च, १९६० के अन्त तक पूरा हो जायेगा। बम्बई को छोड़ कर दूसरे सम्बन्धित प्रदेशों में यह प्रशिक्षण जल्दी ही शुरू कर दिया जायेगा। बम्बई सरकार ने इस योजना को मौजूदा रूप से चलाने में अपनी असमर्थता प्रकट की है जो सरकार के विचाराधीन है। इन समितियों को चलाने के लिये सम्बन्धित प्रदेश सरकारों द्वारा मांगी गयी आर्थिक सहायता आदि का ब्यौरा तय किया जा रहा है।

#### ब्रांस की पुतली लगाना

\*३३३. { श्री प्रकाश बीर शास्त्री :  
श्री बी० चं० शर्मा :  
श्री ले० अचौ सिंह :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या किसी मृत व्यक्ति की ब्रांस की पुतली किसी जीवित व्यक्ति के लगाने के प्रयोग भारत में कहीं हुए हैं ;

(ख) क्या सरकार इस के प्रशिक्षण के लिये कुछ चक्षु विज्ञान-वेताओं को बाह्य भेजना चाहती है ;

(ग) क्या सरकार रक्त बैंक की भांति विभिन्न स्थानों पर नेत्र बैंक स्थापित करना चाहती है ; और

(घ) यदि हां, तो ये कहां-कहां स्थापित किये जायेंगे ?

स्वास्थ्य मंत्री (श्री करमरकर) : (क) जी, हां ।

(ख) दो डाक्टर चक्षु-विज्ञान, जिसमें पुतलियों का लगाना भी शामिल है, के विशेष प्रशिक्षण के लिये विदेश गये हैं ।

(ग) और (घ). फिलहाल ऐसा कोई प्रस्ताव नहीं है । फिर भी निम्नलिखित अस्पतालों में पांच नेत्र बैंक कार्य कर रहे हैं :—

१. आसाम मेडिकल कालेज अस्पताल, डिब्रूगढ़ ।
२. गांधी नेत्र अस्पताल, प्रलीगढ़ ।
३. राजकीय नेत्र अस्पताल, मद्रास ।
४. राजकीय स्टानले अस्पताल, मद्रास ।
५. राजकीय एर्मकिन अस्पताल, मदुरै ।

#### Mata-Tila Hydrel Project

\*334. { **Shri Vidya Charan Shukla:**  
**Shri Pangarkar:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 687 on the 8th December, 1959 and state:

(a) whether the revision of the Mata-Tila Hydrel Project by the Government of Uttar Pradesh has since been completed;

(b) if so, the broad details of the revised project; and

(c) the circumstances which necessitated such revision?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) to (c). The requisite information is being collected from the Government of Uttar Pradesh and will be laid on the Table of the House as early as possible.

#### Western Shipping Corporation

\*335. **Shri Raghunath Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that two Indian sailors of the Western Shipping Corporation's oil tanker "Desh Sewak" fell from a launch and were drowned in the sea near the marine oil terminal Bucher Island near Bombay on the 30th December, 1959; and

(b) if so, the reasons thereof and action taken in the matter?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) Yes.

(b) Both the seamen were drunk and were quarrelling with each other. As a result one pushed the other overboard but having lost balance he himself also fell from the launch. Rescue operations were not successful as it was midnight and the visibility was poor.

The police have registered a case and the Shipping Master, Bombay has held an enquiry into this accident.

#### Railway Service Commissions

\*336. **Shri Harish Chandra Mathur:** Will the Minister of Railways be pleased to state:

(a) whether a copy of the report on the working of the Railway Service Commissions for 1957-58 and 1958-59 will be laid on the Table;

(b) what is the constitution of the Railway Service Commissions; and